

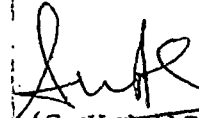
(7)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

CP 15/97 (OA 422/95)
OA/TA/MP No.

B. D. Kulkarni

Versus

Date of Order	Orders
28.2.2000	Due to the sad demise of Hon'ble Mr. Justice M. Srinivasan, Judge, Supreme Court of India, a reference was held in the Tribunal today at 11.00 AM. Work of the Tribunal is, therefore, suspended for today and the case may be listed for admission/direction/final hearing on <u>5-4-2000</u>.  (N. P. NAWANI) MEMBER (A)  (S. K. AGARWAL) MEMBER (J)
5-4-2000	Mr. K. S. Sharma, counsel for the petitioner. Mr. Hemant Chandra, proxy counsel for Mr. B. S. Raitote, counsel for the respondents. Both the counsel admit that the order of this Tribunal has been complied with and the Contempt Petition does not survive. Recording the same, the Contempt Petition is disposed of. No costs.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  (B. S. RAITOTE) Vice Chairman

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